

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.10- IA/698(AHM) 2024 in
IA/585(AHM) 2021
In
CP(IB) 499 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Urja Shakti Salse & Service
V/s
Maktel Control & Systems Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Advocate
For the Respondent :

ORDER

IA/698(AHM) 2024

It is seen that, no physical copy of the petition has been filed by the applicant.

The applicant is directed to file the same, within a period of three days, from the date of this order.

Re-list on- 11.06.2024.

-sd-

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)